

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:2968  
ANSWERED ON:08.12.2009  
INVESTMENT IN MINING SECTOR  
Kumar Shri Shailendra

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government proposes to explore the possibility of allowing investment in the mining sector;
- (b) if so, the details thereof;
- (c) whether the Government proposes to amend the Mines and Mineral (Development and Regulation) Act, 1957;
- (d) if so, the details of amendments likely to be made;
- (e) whether the Government also proposes to simplify the method for obtaining No Objection Certificate with regard to environment clearance acquiring land etc. from the concerned State/Union Government;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

- (a) and (b) With the enunciation of National Mineral Policy in 1993, investment, including private investment has been allowed in the mining sector. This policy continues in the National Mineral Policy 2008.
- (c) to (g) Based on the National Mineral Policy, 2008, the Government has drafted legislative changes which are available on the website of Ministry (<http://mines.gov.in>).